

an>

Title: Need to bring transparency in utilization of Corporate Social Responsibility Funds.

SHRI DEVUSINH CHAUHAN (KHEDA): The PSUs, Corporate Houses, Pvt. Cos., etc. use their CSR funds, as per their profitability, throughout the country. There is no mechanism or central monitoring system to see where these funds are used. In many cases these Cos. use their CSR funds in their own project or in-house NGOs. There is no system of involving elected members in implementing these CSR funds. I urge upon the Govt. to make this system more transparent. Elected representatives should be involved and everything should be available electronically on a single CSR website where each and every Cos. which implement CSR schemes should be bound to file/upload the CSR fund implementation, scheme-wise/project-wise on this single website on the same lines as Cos. are bound to file tax returns.